

FORM A

PUBLIC ANNOUNCEMENT

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process Regulations, 2017)

For the attention of the stakeholders of Pharma Chemic Private Limited

1.	NAME OF THE CORPORATE PERSON	Pharma Chemic Private Limited
2.	DATE OF INCORPORATION OF CORPORATE PERSON	11/02/1985
3.	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATE/REGISTERED.	Registrar of Companies, Delhi & Haryana, New Delhi
4.	CORPORATE IDENTITY NUMBER	U74899DL1985PTC020077
5.	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	D-3/3174, Vasant Kunj, New Delhi-110070
6.	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	26/06/2021
7.	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	Gyaneshwar Sahai OS-2, II Floor, The Next Door, Sector-76, Faridabad, Haryana-121004 gyaneshwar.sahai@gmail.com 9953541408 Registration No. IBBI/IPA-002/IP- N00130/2017-18/10546
8.	LAST DATE FOR SUBMISSION OF CLAIMS	27/07/2021

Notice is hereby given that the Pharma Chemic Private Limited has commenced voluntary liquidation on 26th June, 2021.

The stakeholders of Pharma Chemic Private Limited are hereby called upon to submit a proof of their claims on or before 27th July, 2021 to the liquidator at the address mention against item no.7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Date: 28/06/2021
Place: Delhi


Gyaneshwar Sahai


GYANESHWAR SAHAI
Insolvency Professional

Regn No: IBBI/IPA-002/IP-N00130/2017-18/10546